CORRIGENDUM TO PUBLIC ANNOUNCEMENT

For the attention of the Shareholders of *INNOVA HEALTH SYSTEM LIMITED*

Registered Off: "1005, Deccan Towers, Basheerbagh, Hyderabad 500 029

In continuation to the Public Announcement issued by CIL Securities Limited (Managers & Registrars to the Offer), on Saturday, 09th September 2006 and Corrigendum Public Announcement issued on Thursday 30th November 2006 on behalf of Mr PVRRLN Prasad and Mr P. Koteswararao (herein after referred to as Acquirers) pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto [here in after referred to as Regulations]. and Letter of Offer dated 29th November 2006

The Offer has been Revised as under

The offer shall be made to acquire 10,11,180 Equity Shares (being 20% of the Subscribed Capital) at Rs 6.00/- (Rupees Six only) per fully paid equity share.

Eligibility for Partly Paid Shareholders

The shareholders holding 24,45,900 Partly paid-up equity shares shall be eligible to participate in the offer provided they pay the allotment money of Rs 7.50/- per share along with the interest @ 15% per annum from the date of allotment till the date of payment. The amount to be paid by partly paid shareholder is calculated as under

Particulars	Amount
Amount due on Allotment (per equity share)	Rs 7.50/-
Add Interest @ 15% from the date of allotment i.e 23-09-1996 till the offer closing date i.e 01/012007 (Rs 7.50* 15 %*10Years 3 Months)/100	Rs 11.50/- (Approx)
Total Amount to be paid by per equity share by shareholders holding partly paid equity shares to become eligible to participate in the offer.	Rs 18.00/-

Revised Financial Arrangement

The Total fund requirement for the open offer is Rs 60,67,080 (Rupees Sixty Lacs Sixty Seven Thousand and Eighty only) assuming that the entire open offer is accepted. The Acquirers have opened an Escrow Account with HDFC Bank, Lakdi Ka Pul Branch, Hyderabad and deposited cash of Rs 10,00,000/- (Rupees Ten Lacs only) and have marked a lien in favour of Managers & Registrars to the offer and also as part of Escrow amount taken Term Deposit Receipt of Rs 5,20,000/-(Rs Five Lacs Twenty Thousand only) of HDFC Bank, Lakdi Ka Pul Branch, Hyderabad and a lien is marked in favour of Manager and deposited the same with Managers & Registrars to the offer .The total escrow account is more than 25% of the total consideration payable to shareholders for 10,11,180 Equity Shares @ Rs.6/- per fully paid equity share.

The Acquirers accept full responsibility for the information contained in this Corrigendum Public Announcement.

This Corrigendum Public Announcement would be available on SEBI's website at www.sebi.gov.in.

Place: Hyderabad

Date: 12-12-2006

Issued by the Manager to the offer:

CIL SECURITIES LTD.,

#214, Raghava Ratna Towers, Chirag Ali LaneAbids, Hyderabad- 500 001

Phone No: 040 23202465/ 3155 Fax: 040 23203028 Email: advisors@cilsecurities.com.

Merchant Banker Regd. No. INM0000009694, RTA Regd. No. INR000002276

Contact Person: B.M. Maheshwari